

opened. Fifteen tenders were received. Eleven had to be rejected because they did not come up to the standard. In respect of four other quotations the matter is under consideration. We hope that the contracts will be finalised shortly.

**Shri T. B. Vittal Rao:** This is technical collaboration for which negotiations are being conducted. May I know from which countries to which the four firms which were mentioned belong?

**Shri Shah Nawaz Khan:** From some of the leading industrial countries of the world.

**Mr. Speaker:** If he does not have the information, he may say he does not have.

**Shri Shah Nawaz Khan:** I don't have it just now.

### Food Production

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\*851 { **Shri Bibhuti Mishra:**  
**Shri Balarama Krishnaiah:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have formulated any new scheme to produce more food than done uptill now in view of the food scarcity experienced this year; and

(b) if so, nature and gist of the scheme?

**The Deputy Minister of Agriculture (Shri M. V. Krishnaappa):** (a) and (b). Besides the normal Grow More Food Schemes, additional minor irrigation schemes of the order of Rs. 250 lakhs have been agreed to for the States of Andhra, Madras, Kerala, U.P., Bihar, Madhya Pradesh and Orissa during the current year with a view to getting quick results.

श्री बिभूति मिश्र . प्रधान मंत्री जी कहते हैं कि १५.५ मिलियन टन पैदा करना चाहिये, भक्षक मेहता कमेटी कहती है कि १०.३ मिलियन टन पैदा करना

चाहिए । मैं जानता चाहता हूँ कि सरकार ने किस आधार पर निश्चय किया है ?

**Shri M. V. Krishnaappa:** The Asoka Mehta Committee has said that we may not be able to produce more than 10 million tons. But, according to our own plan, we have planned to increase 15.5 million tons within the next Five Year Plan. We want to keep it up. We are spending with a view to keep up the additional production of 15.5 million tons. Whatever be the reason, we are going to see that it is produced.

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : भ्रम ने भक्षक मेहता कमेटी की चर्चा की । तो माफ कीजिएगा, जो कहा गया है वह कुछ सही है और कुछ गलत है । उन्होंने खुद कहा है कि इतना हो सकता है, अगर पूरी कोशिश की जाये । चुनावे पूरी कोशिश की जाएगी ।

**Raja Mahendra Pratap:** Our hon. Prime Minister has well said that there should be birth control. I think birth control should be bracketed with food production because....

**Mr. Speaker:** Order, order.

**Raja Mahendra Pratap:** I want to know whether the Government is going to do it or not: bracket it with birth control.

**Mr. Speaker:** Government by itself does not embark upon a policy of birth control. It does not arise out of this question.

**Raja Mahendra Pratap:** My friends here say that there should be a reply to my question. Is Government going to bracket it with birth control or not?

**Mr. Speaker:** Order, order. I am saying that hon. Member ought not to abuse the position and telling him that it is irrelevant, while he looks to some other friends behind him and takes advice that it is relevant. Shri Balarama Krishnaiah.

**Shri Balarama Krishnasah:** May I know the irrigation schemes which have been agreed to in the current year to improve the production?

**Shri M. V. Krishnaswami:** The additional schemes in Andhra that we are going to take up will be the Krishna Barrage. The barrage will be ready. There was no provision in the Andhra scheme to dig canals. For this item we are giving Rs. 5 lakhs during the current year. Orders have been communicated day before yesterday. For digging wells in Telengana, we are giving Rs. 7.50 lakhs. For the restoration of the breached tanks, in Telengana, we have sanctioned some money. In all, Rs. 22.50 lakhs have been sanctioned and orders have been communicated.

**Shri V. P. Nayar:** May I know whether the Government have formulated any scheme for increasing food production on the basis of a remarkable discovery by Dr. Percy Brian of what is called gibberellic acid of which the application of an infinitesimal quantity produces an abnormal growth of all manner of plants, as reported in the Government publication "Agricultural Situation in India" of September?

**Shri M. V. Krishnaswami:** We want to make use of every latest discovery. Scientific and upto-date methods will be used to achieve our target.

**Shri A. S. Saigal:** May I know what are the immediate measures that the Government are taking to solve the scarcity problem in the surplus areas now deficit areas?

**Mr. Speaker:** It seems to be a contradiction in terms.

**Dr. Ram Subhag Singh:** He is right.

**Shri Jawaharlal Nehru:** The hon. Member says both surplus and deficit: it is difficult to follow.

**Dr. Ram Subhag Singh:** Chhattisgarh is a surplus area; it has become scarcity area.

**Shrimati Manjula Devi:** May I know whether the money allotted for the old schemes have been spent in all the States?

**Shri M. V. Krishnaswami:** They were not able to spend all the money in the previous years due to various defects. These defects have been rectified. Hereafter, I hope every State will be able to spend all the money that we have allotted. In addition to that, we are going to give them additional funds. We have asked all the States to survey minor irrigation schemes and have special staff to execute these minor irrigation schemes.

**Raja Mahendra Pratap:** With all respect to the Chair, I must say that it is an insult to our Hon. Prime Minister to call birth control irrelevant.

**Mr. Speaker:** The hon. Member may table a separate question.

#### Urban Water Supply and Sanitation Schemes

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\*352. { **Shri S. C. Samanta:**  
**Shri Subodh Hada:**

Will the Minister of Health be pleased to state:

(a) how far the Central assistance for urban water supply and sanitation schemes has been utilised by different State Governments upto-date during the Second Five Year Plan;

(b) whether the fund that was allotted during the First Five Year Plan remained unspent; and

(c) whether that amount has lapsed?

**The Minister of Health (Shri Karmarkar):** (a) to (c). A statement containing the required information is laid on the Table of the Lok Sabha. [See Appendix III, annexe No. 77.]